

# OFFICE OF THE MONITORING COMMITTEE

Constituted by the Hon'ble National Green Tribunal in OA  
No.916/2018 (earlier OA No.101 of 2014) OA No.606 of 2018  
(Official Address: Tower No.5, 4<sup>th</sup> Floor, Forest Complex,  
Sector 68, SAS Nagar) Tel. No. 0172-2298091  
Email: sutlejbeasriver@gmail.com

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To

The Registrar General,  
National Green Tribunal,  
Faridkot House, Copernicus Marg, Near India Gate,  
New Delhi, Delhi 110001

No.CMC/SB/2019/ 95  
Dated: 31.10.2019

**Subject: 2nd report of Monitoring Committee constituted by Hon'ble National Green Tribunal in OA no. 916 of 2018 in the matter of Sobha Singh & Others Vs State of Punjab & Others in connection with order dated 16.7.2019.**

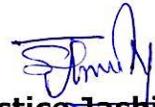
It is submitted that the Hon'ble National Green Tribunal vide its order dated 16.7.2019 in Original Application No. 916 of 2018 (earlier OA No. 101/2014) in the matter of Sobha Singh & Others Vs State of Punjab & Others has passed the detailed order. Para no.17 of said order of the Hon'ble Tribunal, is re-produced as under: -

***"The next report of the Committee may be in cumulative terms consolidating its conclusions, giving the earlier status, the current status and the recommendations at one place in a tabulated form. Further report may be furnished after three months but before 30.11.2019 at judicial-ngt@gov.in.  
List for further consideration on 06.12.2019."***

Therefore, in compliance to the order dated 16.7.2019 as mentioned in para no.17, the detailed report has been prepared by the Monitoring Committee consolidating its conclusions and recommendations mentioning the earlier and current status and the same is enclosed herewith for placing the same before the Principal Bench of the Hon'ble NGT, New Delhi.

It is further submitted that the abovesaid report is also being sent through email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).

DA/As above

  
( Justice Jasbir Singh )  
Former Judge,  
Punjab & Haryana High Court  
Chairman  
Monitoring Committee